

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 02nd November, 2021

No. 195 /A: Hon'ble the Chief Justice has been pleased to appoint Md. Shakir, Member Secretary, Jharkhand State Legal Services Authority, Ranchi as Registrar General, High Court of Jharkhand, Ranchi.

Md. Shakir is directed to join his assigned post after the appointment of the Member Secretary, Jharkhand State Legal Services Authority, Ranchi.

By order of the Court,

Sd/- **Akhil Kumar**
Registrar General I/c


Memo. No. _____ / Apptt. _ dated Ranchi the **2nd November, 2021**

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court as well as take necessary steps for publishing it in e-Gazette.

Sd/- **Akhil Kumar**
Registrar General I/c

Memo. No. 4187 / Apptt. _ dated Ranchi the **2nd November, 2021**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Joint Secretary-cum-Addl. L.R., Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / O/o the Registrar (Establishment) / O/o the Registrar (Vigilance)/O/o the Registrar (Administration) / the Pr. Secretary to Hon'ble the Chief Justice/ All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars (Judicial & Non-Judicial) / All the Assistant Registrars (Judicial & Non-Judicial) / I/c PPS to Hon'ble the Chief Justice / Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and the Officer concerned for information and needful .


Registrar General I/c